

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 943 OF 2005

VIJAYSINH CHANDUBHA JADEJA

Appellant (s)

VERSUS

STATE OF GUJARAT Respondent(s)
(With appln. for permission to file volume-II and office report)
WITH

CRIMINAL APPEAL NO. 974 OF 2003
CRIMINAL APPEAL NO. 1809 OF 2009

Date: 20/01/2010 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN
HON'BLE MR. JUSTICE B. SUDERSHAN REDDY
HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA
HON'BLE MR. JUSTICE R.M. LODHA
HON'BLE MR. JUSTICE DEEPAK VERMA

For Appellant(s) Mr. Pravin H Parekh, Sr. Adv.
Mr. Sameer Parekh, Adv.
Mr. Lalit Chauhan, Adv.
Ms. Ranjeeta Rohatgi, Adv.
Mr. Rajat Nair, Adv.
Ms. Pallavi Srivastava, Adv.
for M/s. Parekh & Co., Adv.

Mr. Tara Chandra Sharma, Adv.
Ms. Neelam Sharma, Adv.
Mr. Ajay Sharma, Adv.
Mr. Kishan Datta, Adv.

Mr. Chittananjan, Adv.
Mr. Radha shyam Jena, Adv.

For Respondent(s) Mr. Siddharth Luthra, Sr. Adv.
In Crl.A. 943/2005 Ms. Hemantika Wahi, Adv.
Ms. Jesal, Adv.
Mr. Somanath Padhan, Adv.

In Crl.A. 974/2003 Mr. Ranjan Mukherjee, Adv.
Mr. S Bhowmick, Adv.

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For State Mr. P.P. Malhotra, ASG
In Crl.A. 1809/2009 Mr. S.K. Dubey, Sr. Adv.
Mr. P.K. Dey, Adv.
Ms. Shashi Kumar Dubey, Adv.
Ms. Sadhna Sandhu, Adv.
Mrs. Anil Katiyar, Adv.
Mr. Subhash Kaushik, Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. P.P. Malhotra, learned Additional Solicitor General resumed his submissions at 10.30 and concluded at 11.40 a.m. Thereafter, Mr. Siddharth Lutra, learned

senior counsel started his submissions and concluded at
12.25 p.m.

Hearing concluded.

Judgment reserved.

Written submissions be filed within one week.

[Charanjeet Kaur] [Usha Bhardwaj] [Pushap Lata Bhardwaj]
Court Master Court Master Court Master